

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11163/17/24]

Statements showing action taken by the Government on the various Assurances, Promises etc. given during various Sessions

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each: -

- | | |
|-------------------------|---------------------------------------|
| 1. Statement No. XXXIV | Two Hundred and Twenty Fifth, 2012 |
| 2. Statement No. XXXIII | Two Hundred and Thirtieth, 2013-14 |
| 3. Statement No. XXI | Two Hundred and Forty First, 2016 |
| 4. Statement No. XIV | Two Hundred and Forty Fourth, 2017-18 |
| 5. Statement No. XX | Two Hundred and Forty Sixth, 2018 |
| 6. Statement No. XV | Two Hundred and Forty Ninth, 2019 |
| 7. Statement No. XVI | Two Hundred and Fifty First, 2020 |
| 8. Statement No. XV | Two Hundred and Fifty Third, 2021 |
| 9. Statement No. XIII | Two Hundred and Fifty Fourth, 2021 |
| 10. Statement No. X | Two Hundred and Fifty Sixth, 2022 |
| 11. Statement No. V | Two Hundred and Fifty Seventh, 2022 |
| 12. Statement No. V | Two Hundred and Fifty Eighth, 2022 |
| 13. Statement No. IV | Two Hundred and Fifty Ninth, 2023 |
| 14. Statement No. II | Two Hundred and Sixtieth, 2023 |
| 15. Statement No. I | Two Hundred and Sixty Second, 2023 |

[Placed in Library. For 1 to 15, see No. L.T. 11440/17/24]

Reports and Accounts (2021-22 and 2022-23) of various organisations and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table—

- (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
- (i) (a) Annual Report and Accounts of the National Industrial Corridor

Development Corporation Limited (NICDCL) New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11441/17/24]

- (ii) (a) Sixth Annual Report and Accounts of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11286/17/24]

(B) A copy each (in English and Hindi) of the following papers, under Section 155 of the Patents Act, 1970: —

- (a) Annual Report of the Office of the Controller General of Patents, Designs, Trademarks and Geographical Indications (CGPDTM), Mumbai, for the year 2022-23.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11442/17/24]

(C) A copy (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2022 -23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11443/17/24]

- (ii) (a) Annual Report and Accounts of the Quality Council of India (QCI), New

Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11444/17/24]

- (iii) (a) Third Annual Report and Accounts of the National Institute of Design (NID), Madhya Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11445/17/24]

- (iv) (a) Sixty-second Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11281/17/24]

- (v) (a) Annual Report and Accounts of the National Industrial Corridor Development and Implementation Trust (NICDIT), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11446/17/24]

I. Notification of the Ministry of Education

II. Report and Accounts (2022-23) of NCTE, New Delhi and related papers

III. Reports and Accounts (2021-22 and 2022-23) of the Samagra Shiksha, Maharashtra; and the Samagra Shiksha, Himachal Pradesh and related papers

शिक्षा मंत्रालय में राज्य मंत्री (श्रीमती अन्नपूर्णा देवी) : महोदय, मैं निम्नलिखित पत्र सभा पटल